NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No.23/2018 IN CP No. 06/111/2011 RT CP No.159/Chd/Hry/2017

In the matter of:

Janapriya Ghosh ...Petitioner

Versus

M/s. DLF Ltd. & Ors.Respondents

Present: Mr. Vishal Gupta, Advocate for the petitioner.

Notice of this application for condonation of delay in filing the application to the respondents for 07.03.2018. The petitioner will collect the notice from the Registry and to send the same to respondents alongwith copy of the application by Speed Post immediately and to file affidavit of service at least a week before the date fixed.

Sd/-

(Justice R.P. Nagrath) Member (Judicial)

January 23, 2018